

mitted in running trains on all Indian Railways. Eight persons lost their lives in these cases.

(b) Yes, 293 culprits were apprehended. They are being dealt with according to law by the States.

(c) No compensation (ex. gratia) is admissible to victims in such cases.

Katwa-Bandel Railway Line

1269. PROF. RUP CHAND PAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under the consideration of Government for electrification and doubling of the Katwa-Bandel railway line; and

(b) if so, when it will be taken up and details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No.

(b) Does not arise.

Recasting the route of Nilachal Express

1270. SHRI KRISHNA CHANDRA HALDER: Will the Minister of RAILWAYS be pleased to state:

(a) whether he has received a joint petition from the Members of Parliament urging upon to recast the route of Nilachal Express in the interest of the people of Purulia, Bankura and Midnapur districts in West Bengal; and

(b) if so, what steps have been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) 175/176 Triweekly Puri-New Delhi Neelachal Express has been routed via Bokaro Steel City and

Tatanagar in order to connect the industrial centres of Bihar with New Delhi. The passengers to and from Bokaro Steel City and the Steel Authorities had also been demanding a fast service to go to Delhi for long time. Therefore, it is not desirable to divert Neelachal Express via Bankura or Purulia depriving these passengers of this facility.

पूर्वोत्तर रेलवे से उधार डीजल इंजन

1271. श्री कृष्ण चन्द्र पांडे: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पूर्वोत्तर रेलवे ने अन्य रेलवे से डीजल इंजन उधार लिये हैं;

(ख) यदि हां, तो उसके क्या कारण तथा उन रेलवे जोनों के नाम क्या हैं जिनसे इंजन उधार लिये गये हैं तथा कितने इंजन उधार लिये हैं;

(ग) क्या इंजनों की कमी के कारण रेल गाड़ियां समय पर नहीं चल रही हैं; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार का क्या अविलम्बनीय कार्यवाही करने का विचार है?

रेल मंत्रालय में उप-मंत्री (श्री मल्लिकार्जुन): (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) जी नहीं।

(घ) प्रश्न नहीं उठता।

China's recent maps showing more Indian area as "lost" territories

1272. SHRI V. KISHORE CHANDRA S. DEO:
SHRI S. R. A. S. APPALA
, NAIDU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that China's recent maps have included some more Indian areas which they claim as their "lost" territories; and

(b) if so, the action taken by the Government of India in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Government are not aware of any map issued recently by the Government of PRC making fresh claims to Indian territory over and above their claims as reflected in earlier Chinese official maps.

(b) Government of India have consistently made clear to the Chinese Government that the true boundary between the two countries is as shown in official Indian maps and has protested on innumerable occasions against inaccurate depiction of the India-China boundary in Chinese maps.

Influx from Bangladesh

1273. SHRI K. P. SINGH DEO:
SHRI MANPHOOL SINGH
CHAUDHARY:
SHRI AMAR ROY
PRADHAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that influx of Bangladesh nationals into Assam is continuing unabated;

(b) if so, whether Government have any estimate of the number of such people coming into India;

(c) whether the issue has been taken over with the Government of Bangladesh; and

(d) if so, their reaction in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA-RAO): (a) and (b). Yes, Sir. However, it is difficult to estimate with any accuracy the number of such persons coming into India during any particular period.

(c) and (d). Illegal migration of Bangladesh nationals into India has been and continues to be the subject of discussions with the Government of Bangladesh.

Assistance to Indian Visitors by Indian Missions Abroad

1274. SHRI M. V. CHANDRA
SHEKHARA MURTHY:
SHRI P. M. SAYEED:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government have directed all its Missions abroad to provide full courtesy and assistance to Indian visitors;

(b) if so, what was the background for such a directive;

(c) whether it is also a fact that a large number of complaints have been received by Government that Indian visitors abroad, especially Members of Parliament, have not been extended due courtesy and assistance; and

(d) the details of the directive issued by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) to (d). Over the years the Ministry of External Affairs has constantly directed all its Missions abroad to deal with all Indian visitors with courtesy and politeness and to provide them necessary assistance. Following the relevant recommendations contained in the recent report of the Estimates Committee (the 29th Report) a special circular letter was addressed to all the Missions on the 17th April, 1979.

The circular instructions to the Missions stress the importance of extending all due courtesies and facilities to visiting Indian dignitaries and particularly to Members of Parliament and rendering consular services in a courteous and helpful manner to all Indian visitors. Since the issue of the instructions no complaints have been received by the Government about the non-observance of these instructions.